

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230 - **C.P.(IB)/151(AHM)2022**

With

ITEM No.231 - **IA/301(AHM)2023**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Phoenix ARC Private Limited
Trustee of Phoenix Trust FY 23-34
V/s
Neel Thakkar

.....**Applicant**

.....**Respondent**

Order delivered on: 11/03/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv.
For the Respondent : Mr. Dhruvin N. Dossani, Adv.

ORDER

C.P.(IB)/151(AHM)2022

Ld. Counsel for the applicant filed withdrawal affidavit for withdrawing this matter.
Withdrawal is allowed.

Accordingly C.P.(IB)/151(AHM)2022 is disposed of as withdrawn.

IA/301(AHM)2023

Since the main matter i.e. C.P.(IB)/151(AHM)2022 is withdrawn, this IA i.e. IA/301(AHM)2023, becomes infructuous.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)